



INDRAPRASTHA LEGISLATIVE ASSEMBLY
LIST OF BUSINESS

Tuesday, 24th January, 2023 / 04 Magha 1944 (Shaka)

Vande Matram

- 10:00 AM** **Oath or Affirmation of newly elected Members**
Hon'ble Members shall make or subscribe Oath or Affirmation as per prescribed Form and assume their seats in the House.
- 10: 15 AM** **National Anthem (Jan-Gan-Man)**
- 10: 17 AM** **Hon'ble Governor's Address**
- 10: 25 AM** **National Anthem (Jan-Gan-Man)**
(After the conclusion of Hon'ble Governor's Address)

REVISED LIST OF BUSINESS

- 10: 45 AM** **LAYING OF COPY OF HON'BLE GOVERNOR'S ADDRESS.**
Assembly Secretary to lay on the table of the House, a copy of Hon'ble Governor's Address.
- 10: 45 AM** **MOTION OF THANKS ON HON'BLE GOVERNOR'S ADDRESS AND DISCUSSION ON THE HON'BLE GOVERNOR'S ADDRESS.**

(Hon'ble Minister of Law Shri Devansh Tiwari to move motion: "That this House expresses its gratitude to Hon'ble Governor for her address delivered to the Assembly on 24TH January 2023)."
- 11: 15 AM** **QUESTION HOUR**
Questions attached in Annexure I to be raised and the replies given.
- 12: 15 PM** **SPECIAL MENTION**
Members to raise matters of public importance attached in Annexure II in the House as per Rule 26.

02:00 PM

**INTRODUCTION AND CONSIDERATION OF ADVANCEMENT
OF HIGHER EDUCATION BILL, 2023**

(Hon'ble Minister of Education Ms. Bhavya Chadha shall introduce "*Advancement of Higher Education Bill, 2023*" (Bill No. 01 of 2023) with the leave of the House. It shall also be taken into consideration by Members).

02:30 PM

**INTRODUCTION AND CONSIDERATION OF UNIVERSAL
HEALTHCARE BILL, 2023**

(Hon'ble Minister of Health Ms. Mansi shall introduce "*Universal Healthcare Bill, 2023*" (Bill No. 02 of 2023) with the leave of the House. It shall also be taken into consideration by Members).

03:00 PM

RESOLUTION-I (RULE 31)

Hon'ble Member Ms. Sristi Verma to move the following resolution on "*Steps to discourage Chinese products and promote indigenous goods*".

04:00 PM

RESOLUTION-II (RULE 31)

Hon'ble Member Shri Aryan to move the following resolution on "*Increasing enrolments in Higher Education*"

**Divyam
Secretary**

ANNEXURE I

LEGISLATIVE ASSEMBLY

STATE OF INDRAPRASTHA

List of Questions for **ORAL ANSWERS**

Tuesday, the 24th January 2023

TOTAL NUMBER OF QUESTIONS: 10

1. Ms. Vaishali Yadav

Urban Development/PWD

Will the Minister of **PWD** be pleased to state:

- a) Is it true that Indraprastha outer ring road contains a lot of potholes?
- b) If yes, then is there any initiative by the PWD department to fill the potholes of roads?
- c) And if no, then what are the reasons for not doing so?

2. Shri Abdul Mannan Zargar

Health

Will the Minister of **Health** be pleased to state:

- a) It is in the government policy to make health care accessible to all the citizens of the state but the recent data revealed by the Statistical Health Care Society contradicts this claim. The data shows a huge proportion of those belonging to low socio economic background, senior citizens, and those suffering from chronic illnesses are disenchanted with the healthcare and hence are not availing its benefit, Can the health minister put a light on this and also explain how the government's policy of making health care accessible to all citizens is being implemented?

3. Shri Deepak Dubey

Home

Will the Minister of **Home Minister** be pleased to state:

कृपया आपके माध्यम से मैं मंत्री जी से पूछना चाहता हूँ कि पुलिस बल के आधुनिकीकरण के लिए सरकार क्या कदम उठा रही है? सरकार उचित आकड़ों से बताये कि वह जानता कि सुरक्षा को लेकर कितना गंभीर है।

4. Shri Jai Singh

Urban Development

Will the Minister of **Urban Development** be pleased to state:

Slums are a major problem in Indraprastha state. They are home to a large population of the state's most vulnerable residents. Living in poor conditions, with inadequate housing & lack of access to basic necessities like water, sanitation & healthcare, their fundamental right to live with dignity is getting violated. What are the concrete steps being taken by the government to solve the problem of slum relocation & rehabilitation? Can government give example of a project where the groundwork has been started?

5. Ms. Janya Sarwal

Law

Will the Minister of **Law** be pleased to state

a) The increasing incidents of sexual harassment and violence against women always keep the issue flowing in public discourse. Violence and crime rates are increasing at a large scale with women being dragged by a car or cut into pieces and stored in a refrigerator. The murderers and rapists are not given any rigorous punishment and can roam freely on the streets after being given therapies or counselling sessions. Such criminal offences & heinous crimes are committed in the State day after day. What steps is the government taking to reduce such incidents? How will ending capital punishment serve this end?

6. Shri Karan Seth

Urban Development

Will the Minister of **Urban Development** be pleased to state:

हम सभी मित्रों को पता है कि इन्द्रप्रस्थ में वर्ष 2023 में अंतरराष्ट्रीय विकास सम्मेलन होने वाला है। इसके मद्देनजर कई क्षेत्रों में यह देखने को मिल रहा है कि प्रशासन सड़क के किनारे फुटपाथ से छोटे दुकानों को हटा रही है और ठेले वालों को उनका ठेला नहीं लगाने को दिया जा रहा है। कब तक सरकारी कार्यक्रमों के नाम पर गरीबों पर अत्याचार होता रहेगा और जिन रेहड़ी-पटरी वालों को बेरोजगार किया जा रहा है उनके लिए सरकार क्या व्यवस्था कर रही है?

7. Shri Md. Kaifi Alam

Urban Development

Will the Minister of Urban Development be pleased to state:

- a) The Number of ongoing in-situ redevelopments?
- b) The Number of families that will be benefitted from such projects?
- c) The number of such projects needed to make Indrasprastha slum free. When is it going to be achieved?

8. Shri Avinash Kumar Gupta

Finance

Will the Minister of Finance be pleased to state:

- a) What is the measures that government is taking to attract the FDI? Please explain it.

9. Shri Malik Daniyal

Law

Will the Minister of Law be pleased to state:

- a) Will the Minister of Law be pleased to state what steps he has taken to prevent crimes that might be encouraged since the government is not in favour of capital punishment?

10. Ms. Arushi Aggarwal

Law

Will the Minister of Law be pleased to state:

a) Whether in the background of the youth appropriating gender fluidity, will the assembly pass laws that claims the use of gender neutral pronouns in the future?

**LEGISLATIVE ASSEMBLY
STATE OF INDRAPRASTHA
SPECIAL MENTION**

Tuesday, the 24th January 2023

1. Vaishali Yadav (Independent)
2. Cheshta Sareen (Independent)
3. Sakshi Singh (Opposition)
4. Nimisha Kashyap (Opposition)
5. Banshaj Raj Bhardwaj (Opposition)
6. Anushka (Opposition)
7. Vasu Manchanda (Opposition)
8. Vanshikha (Opposition)
9. Gunjan (Opposition)
10. Parth (Opposition)
11. Safira Hussain Choudhary
12. Sharanayam Singh
13. Chandan Kumar
14. Namrata Kalita
15. Tashvi Chawla
16. Jannat
17. Akash Midha
18. Harshita Sawhney
19. Ayushi
20. Dheeraj